

Name of Corporate Debtor: Kew Precision Parts Private Limited; Date of Commencement of CIRP : 15/07/2026, Order Received on 20/07/2026
 List of Operational Creditors (Government Dues)
 List of Creditors as on 13/08/2026

(Amount in ₹ 30,82,250/-)

Sl. No.	Details of Claimant	Details of claim received	Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
	Department	Government	Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable				
1	Deputy Commissioner of Income Tax, Circle-13(1), Room No. 316A, Central Revenue Building, New Delhi - 110002	Central Government	23.07.2026	22,47,150	22,47,640	Income Tax Demand / Notice u/s 221(1) of IT Act	No	NIL	-	-	Income Tax Demand for the AY 2010-11, 2011-12 & 2013-14	
2	Assistant Commissioner of Income Tax, Ward 75(1), Room No. 607, 6th Floor, Anker Bhawan, Laxmi Nagar Distt Centre, Delhi - 110092	Central Government	29.07.2026	8,34,610	8,34,610	Demand raised on Traces Portal for FY 2007-08, 2008-10, 2010-11, 2011-12, 2012-13, 2013-14	No	NIL	-	-		
3	Employees Provident Fund Organisation, Noida, UP - 201301	Central Government	08.08.2026	20,11,128	-	Provident Fund dues, damages & interest	No	NIL	-	20,11,128.00	-	Claim not submitted in form as prescribed under IPR regulations and notice to pay the claim amount has been sent.
4	Employees Provident Fund Organisation, Noida, Delhi -	Central Government	04.08.2026	55,16,038	-	Dues towards Provident Fund, Pension &	No	NIL	-	55,16,038.00	-	Supporting to substantiate the claims are missing.
	Total			1,06,09,096	30,82,250					75,27,168	-	

